

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122
(IB)/612/ND/2020

IN THE MATTER OF:

RDC Concrete (India) Pvt. Ltd. ... Applicant/Petitioner

Vs

Lotus Greens Developers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 05.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr.Satvinder Singh
Mr.Gagan Deep Singh
For the Respondent :Mr.ArushKhanna

ORDER

Learned Counsel Mr.ArushKhanna accepts notice on behalf of Corporate Debtor and undertakes to file Vakalatnam within five days, reply within two weeks, with copy in advance to the other side. Rejoinder be filed within one week thereafter, with copy in advance to the other side.

List on 05.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)